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IN THE HIGH COURT OF JHARKHAND AT RANCHI W.P. (C) No. 3262 of 2021

Ravi Pratap Shahi Petitioner

Versus

Registrar General of High Court of Jharkhand,

Jharkhand High Court, Ranchi & Anr.... ... Respondents

CORAM: HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Petitioner : Mr. Shailesh Poddar, Advocate

Oral Order

05/Dated: 22.02.2022

Heard learned counsel appearing for the petitioner.

Issue notice to the respondent no. 1 to explain as to why this writ petition be not admitted and/or disposed of at the stage of admission itself, for which requisites, etc. under registered cover with A/D as also by ordinary process must be filed by the petitioner within two weeks, failing which this writ petition shall stand dismissed without further reference to the Bench.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)

APK/Saket